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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.05.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For filing proof of service of Notice to Corporate Debtor	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructures Pvt Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Arjun K. Parikal
9845435654

Petitioner

B. D. Arora

ORDER

Shri Arjun K.Parikal, Counsel for the petitioner submit that service is not yet complete. Hence Issue notice again. Registry is directed to prepare notice. Counsel is directed to collect the notice and serve it on the Directors of the company and file proof of service. Post the case on 13.06.2018.

K. S. D.

MEMBER(J)